

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SUN BIO NATURALS INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SUN BIO NATURALS INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	14/10/2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900TN2014PTC097698
5.	Address of the registered office and principal office (if any) of corporate debtor	P. No.: Super-7, Thiru-Vi-Ka Industrial Estate Guindy, Chennai-600032, TN
6.	Insolvency commencement date in respect of corporate debtor	06.06.2023 Date of receipt of CIRP order: 07.06.2023
7.	Estimated date of closure of insolvency resolution process	04.12.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Chhaya Gupta Regd. No. IBBI/IPA-002/IP-N00984/2020-2021/13133
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 1, Bima Nagar, 202, Almas Dreams Apartment, Near Anand Bazaar, Indore-452018, MP Email: guptachayaacs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 911, Apollo Premier, Near Vijay Nagar Square, Indore-452010, MP. Email: cirp.sbnipl@gmail.com
11.	Last date for submission of claims	21/06/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web Link: https://www.ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **SUN BIO NATURALS INDIA PRIVATE LIMITED** on 06.06.2023 (copy of the order received on 07.06.2023).

The creditors of **SUN BIO NATURALS INDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **21.06.2023** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Chaya

Chaya Gupta
Interim Resolution Professional,
Sun Bio Naturals India Private Limited
IBBI/IPA-002/IP-N00984/2020-2021/13133

10.06.2023
Chennai